

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 311 of 2019

IN THE MATTER OF:

Regional Provident Fund Commissioner-I, TirunelveliAppellant

Vs.

G.Gunasekaran & Ors.Respondents

Present :

For Appellant: Mr. Aakash Singh, Advocate

**For Respondents: Mr. G.Gunasekaran, Liquidator
Mr. R. Vidhyashankar, Mr. B.Ragunath,
Advocates for R-1**

O R D E R

12.07.2019 - Mr. Aakash Singh, Advocate for the Appellant submits that Mr. Manish Dhir, learned counsel will appear on behalf of the Appellant in this appeal.

Learned counsel for the Respondent who has filed the reply is allowed to serve a copy of reply-affidavit on Mr. Aakash Singh in course of the day. Rejoinder, if any, may be filed by the Appellant within two weeks thereafter.

Post the case for 'admission' on **6th August, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)